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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri Shivadutt Bannanje IRP	GCL Pvt Ltd	A Murali Advocate

ADVOCATE FOR PETITIONER/s: \_\_\_\_\_

ADVOCATE FOR RESPONDENT/s:

SHIVADUTT IAP

8845286201

HEMANTH R. RAO

8017421049

→ Adv. for Canara Bank (COC)

PTO

**ORDER**

Heard Shri Shivadutt, learned IRP and Shri Hemanth R Rao, learned Counsel for Canera Bank (COC).

Post the case on **05.07.2019.**

  
**MEMBER(T)**

Puja

  
**MEMBER(J)**

**Verified**  
  
**Court Officer**